the statement to which the hon Member refers.

Shri S. C. Samanta: May I refer to Question No. 1073 asked by me? The hcn. Minister said: "The expenditure for the first year is met by the Ford Foundation. In the next year, the Government of India and the States and the T.C.A. meet a portion. Later on, after three years it is to be shared by the Government of India and the States. After a time, the States alone have to bear the whole expenditure." This was the answer given to Mr. Heda.

Dr. P. S. Deshmukh: That may presumably be a true and correct statement. If it is so, it only means T.C.A. sharing a portion of expenditure by the Central Government. In that case, it has not to come in. It would be already there.

## DINDIGUL-GUDALUR RAIL LINK

- \*2334. Shri M. D. Ramasami: will the Minister of Railways be pleased to state:
- (a) whether a survey for a rail-link between Dindigul and Gudalur was made after the war;
- (b) whether it is a fact that this line has been postponed or abandoned in favour of the Madurai-Bodinayakanur line which is being restored now; and
  - (c) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) and (c). This line has been included in the list of projects which would be considered at the time of selecting new lines the construction of which is to be undertaken in the 2nd Five Year Plan Period.

Shri M. D. Ramasami: May I know why it was postponed?

Shri Alagesan: As far as this is coneerned, it is linked with another project, viz., restoration of a dismantled line which was already in existence. The construction of that line—it is called the Madura-Bodinayakanur line—is going on and will be opened to traffic scon. In fact, a part of it has been already opened.

CULTIVATION OF WHEAT IN SANDY AREAS

\*2335. Shri H. S. Prasad; Will the Minister of Food and Agriculture be pleased to state:

- (a) whether any research work is being carried out for production of wheat in sandy areas; and
- (b) if so, the results achieved so far?

The Minister of Agriculture Dr. P. S. Deshmukh): (a) Yes.

(b) The work was started with the Rabi Crop of 1953 and the results are not yet available.

UNLOADING CHARGES ON RAILWAYS

\*2338. Shri Bhagwat Jha Azad: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that the amendment in the I. R. C. A. Goods Tariff No. 28, providing for lower rates for unloading charges for consignments unloaded by the Railways from the 15th August, 1951 was not given effect to by the Eastern Railway Administration at Howrah Goods Shed;
- (b) if so, what is the excess amount realised as a result of this overcharging; and
- (c) since when the amendment has been enforced at the Howrah Goods Shed?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

- (b) About Rs. 2.32 lakhs.
- (c) 1-11-1953.

Shri Bhagwat Jha Asad: Since this amendment was to have been brought